

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

47

C.P No. 178/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Rehana Praveen Chaudhary
V/s.
Poonam Drums and Containers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1 | Ashish Gokhale | Adv-for Petitioner |  |
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ORDER

CP No. 178/241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 17.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)